

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 28
CA(CAA)- 87(PB)/2017

IN THE MATTER OF:

Zima Builders & Developers Private Limited and Petitioner/Applicant
Cubby Builders & Developers Private Limited &
Ors.

Order u/S. 230-232 of the Companies Act, 2013

Order delivered on 25.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Adv. Samar Bansal, Adv. Vedant Kapur & Adv.
Kaustubh Chaturvedi
For the Respondent : Adv. Shankari Mishra, Adv. Aakash Sharma for
Regional Directors

ORDER

CA-262/2022

1. Mr. Samar Bansal, Ld. Counsel for the Petitioner appears through VC.
2. Mr. Aakash Sharma, Ld. Counsel for the Respondent/Regional Director appears through VC and seeks copy of the petition.
3. Ld. Counsel for the Petitioner is directed to serve the copy of the petition upon the Respondent/Regional Directors.
4. List the matter **on 06.06.2024**.

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)